## Central Administrative Tribunal Principal Bench

## OA No. 499/2016

New Delhi this the 07th day of November, 2017

Hon'ble Sh. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

Ms. Ritesh Age 32 years, Sub-Appointment, Group –C W/o Sh. Krishan VPO Soldha, Tehsil Bahadurgarh, Distt. Jhajjar, Haryana

... Applicant

(By Advocate: Mr. Pradeep Dahia)

Versus

- Govt. of NCT of Delhi Through the Chief Secretary A-Wing, 5<sup>th</sup> Floor Delhi Secretariat, New Delhi-110013.
- 2. Delhi Subordinate Services Selection Board Through the Secretary FC-18, Institutional Area, Karkardooma, Delhi-110092.

... Respondents

(By Advocate: Ms. Ritika Chawla)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the applicant submits that the applicant wants to withdraw the OA.

2. Accordingly, the O.A. is dismissed as withdrawn.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma) Member (J)

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